

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

MA 480 of 2002
(OA 1387 of 1997)

Present : Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. A. Sathath Khan, Judicial Member

T. Kr. Mukhopadhyay

- VS -

C. P. W. D.

For the Applicant : Ms. K. Banerjee, Counsel

For the Respondents: Mr. M.S. Banerjee, Counsel

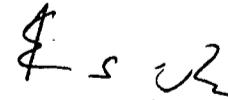
Date of Order : 13-03-2003

O R D E R

MR. A. SATHATH KHAN, JM

Heard Ld. Counsel for the applicant as well as for the respondents. The MA has been filed for substitution of legal representative in place of the original applicant. The Ld. Counsel for the respondents has no objection for substitution. Accordingly, MA is allowed and the Registry is directed to carry out the substitution in the original application. OA 1387 of 1997 will appear for hearing on 18-6-2003.


Member (J)


Member (A)

DKN